

**HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD**

**R.O.C.NO. 9/2019-RC**

**DATED: 13-4-2022**

**NOTIFICATION**

The High Court for the State of Telangana had issued Notification No. 9/2019, dated 31-7-2019 inviting applications through online for direct recruitment to the posts of Office Subordinates under the Telangana Judicial Ministerial Service, and the candidates were subjected to the computer based examination, and viva-voce (oral interview).

Later, the High Court duly following the relevant rules and procedure, hereby declares the provisional selection of the candidates bearing the following hall-ticket numbers for appointment to the post of Office Subordinates District/Unit wise:

**Name of the unit: Adilabad**

922100051	922100231	922105851	922106341	922106616	922106744
922106973	922107735	922107951	922107956	922108207	922108287
922108346	922110815	922110874	922110929	922110994	922111042
922111074	922111146	922111160	922111191	922111228	922111234
922111260	922111262	922111275	922111353	922111388	922111423
922111468	922111562	922111566	922111572	922112783	922113122
922113262	922113321	922113882	--	--	--

**NOTE:**

1. The candidates with the aforementioned said Hall Ticket Numbers shall be eligible for appointment to the service by direct recruitment unless he/she satisfies the following conditions, viz.,

- a) that he/she is of sound health, active habits, and free from any bodily defects or infirmities rendering him/her unfit for the service.
- b) That his/her character and antecedents are such as to qualify him/her to such service.

2. All rights are reserved with the appointing authority to cancel the selection for appointment to the post at any stage, if any information furnished by the candidates found to be false at any later stage, and the candidates are liable for prosecution for furnishing such false information.

3. If the candidate furnishes wrong information with regard to category and caste, they shall not have any right subsequently for selection in that particular category,

caste, etc., and in that aspect the appointing authority is not responsible for the lapse on the part of the candidate.

A handwritten signature in blue ink, appearing to be 'S. J.', with a date '13/11/22' written to its right.

**REGISTRAR GENERAL,  
F.A.C. REGISTRAR (RECRUITMENT)**

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Later, the High Court duly following the relevant rules and procedure, hereby declares the provisional selection of the candidates bearing the following hall-ticket numbers for appointment to the post of Office Subordinates District/Unit wise:

**Name of the unit: Karimnagar**

912000011	912000528	912001733	912001946	912001998	912003190
912003291	912003374	912003377	912003417	912003456	912003488
912003543	912003573	912003575	912003638	912003654	912003738
912003810	912003925	912003988	912004003	912004842	912004932
912005019	912005359	912005389	912005417	912005572	912006049
912006059	912006061	912006072	912006083	912006128	912006129
912006178	912006194	912006230	912006243	912006281	912006326
912006328	912006356	912006463	912006514	912006519	912006533
912006549	912006593	912006650	912006672	912006717	912006724
912006793	912006827	912006870	912007368	912008265	912008317
912008353	912008365	912008403	912008509	912008550	912008558
912008623	912008670	912008694	912008696	912008868	912008896
912008938	912009027	912009075	912009091	912010007	912010020
912010097	912010099	912010104	912010158	912010282	912010316
912010321	912010419	912010480	912010496	912010578	912010579
912010670	912010760	912010767	--	--	--

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**REGISTRAR GENERAL,  
F.A.C. REGISTRAR (RECRUITMENT)**

**HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD**

**R.O.C.NO. 9/2019-RC**

**DATED: 3-4-2022**

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Later, the High Court duly following the relevant rules and procedure, hereby declares the provisional selection of the candidates bearing the following hall-ticket numbers for appointment to the post of Office Subordinates District/Unit wise:

**Name of the unit: Mahabubnagar**

922100277	922101532	922102220	922103122	922103137	922103156
922103221	922103302	922103358	922103427	922103441	922103505
922103517	922103528	922103564	922103565	922103632	922103633
922103708	922103722	922103724	922103814	922103849	922103872
922103892	922103965	922103985	922103990	922104025	922104067
922104087	922104115	922104128	922104136	922104144	922104196
922104283	922104356	922104431	922104447	922104471	922104486
922104538	922104611	922104630	922104704	922104745	922104770
922104777	922104783	922104794	922104879	922104962	922104968
922104971	922106078	922106084	922106657	922106947	922109259
922109634	922110097	922110109	922112159	922112392	922112429
922112441	--	--	--	--	--

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**Name of the unit: Rangareddy**

912000066	912000073	912000107	912000202	912000231	912000349
912000436	912000542	912000557	912000615	912000774	912000813
912000947	912000952	912001069	912001094	912001120	912001170
912001230	912001290	912001878	912001888	912002109	912002132
912004172	912004192	912004373	912004735	912005907	912005918
912005959	912005967	912006982	912007899	912007909	912007920
912007945	912007999	912008022	912008142	912009825	--

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F.A.C. REGISTRAR (RECRUITMENT)**